CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A. No.2339/2013

New Delhi this the 13th day of December, 2016

Hon'ble Dr. K.B. Suresh, Member (J) Hon'ble Mr. K.N. Shrivastava, Member (A)

Shri Hari Mohan Meena, S/o Shri Badri Lal Meena, R/o E.P.T/29 P&T Outer Dev Nagar, Karol Bagh, New Delhi.

-Applicant

(By Advocate: Mr. H.K. Bajpai for Ms. Meenu Mainee)

Versus

Union of India: Through

- Secretary,
 Railway Board,
 Ministry of Railway,
 Rail Bhawan, New Delhi.
- General Manager,
 Western Railway,
 Church Gate. Mumbai.
- 3. Divisional Railway Manager, Western Railway, Pratap Nagar, Baroda.
- 4. Chief Medical Superintendent, Western Railway, Pratap Nagar, Baroda.

-Respondents

(By Advocate: Mr. Shailender Tiwari)

ORDER (Oral)

Dr. K.B. Suresh, Member (J):

Learned counsel for the respondents submits that in fact, the OA ought to have been filed before the Coordinate Bench at Ahmedabad, as the applicant had appeared before the RRB, Ahemedabad. He also points the way in which address was

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formulated as EPT/29, P&T Outer Dev Nagar, Karol Bagh, New Delhi, which the respondents now claim, may not be correct address. However, learned counsel for the applicant is not present. So for non-prosecution, the OA is dismissed. No costs.

(K.N. Shrivastava) Member (A) (Dr. K.B. Suresh) Member (J)

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